1	2	3
UCO Bank	22,541	30,550
Union Bank of India	33,712	49,370
United Bank of India	10,952	16,552
Vijaya Bank	6,382	7,526

*Asset Quality Review (AQR) carried out in 2015 for clean and fully provisioned bank balance-sheets revealed high incidence of NPAs. Expected losses on stressed loans, not provided for earlier under flexibility given to restructured loans, were reclassified as NPAs and provided for. PSBs initiated cleaning up by recognising NPAs and provided for expected losses, not provided for earlier under flexibility given to restructured loans. During FY 2017-18, all such schemes for restructuring stress loans were withdrawn. The aggregate gross NPAs of PSBs increased primarily as a result of this transparent recognition of stressed assets as NPAs.

Source: RBI (March, 2018 data is provisional).

Strategic sale of IDBI to LIC

*138. DR. SANJAY SINH: Will the Minister of FINANCE be pleased to state :-

(a) whether Government proposes for strategic sale of IDBI to LIC;

(b) if so, the reasons therefor;

(c) the expected plan outlay for merger of IDBI with LIC or sale of IDBI to LIC; and

(d) the proposal to combine the business policy of Bank with LIC?

THE MINISTER OF FINANCE (SHRI PIYUSH GOYAL): (a) to (d) With the approval of LIC's Board, which was of the view that the proposed acquisition is a sound business proposition and is both commercially viable and a good investment opportunity, LIC submitted a proposal informing, *inter alia*, of various measures for safeguarding the policyholders fund, to the Insurance Regulatory and Development Authority of India (IRDAI) for acquiring controlling stake in IDBI Bank Limited. After consideration of LIC's submissions by IRDAI and receipt of IRDAI's permission, LIC has written to IDBI Bank Limited expressing interest in acquiring 51% controlling stake in the bank. In this regard, it may be noted that both LIC and IDBI Bank Limited are Board-driven entities, and take their decisions as per extant policy and regulatory framework. After consideration of LIC's offer by the Board of IDBI Bank Limited, the bank has sought Government's decision in the context of Government's stake coming down below 51% as a result of the proposed acquisition. The matter is under Government's consideration.